



बीमा विनियामक और विकास प्राधिकरण
**INSURANCE REGULATORY AND
DEVELOPMENT AUTHORITY**

Ref: IRDA/ADMN/ORD/MISC/2089/2012

3rd September, 2012

Office Order


Re: Designating Central Public Information Officer under Right to Information Act, 2005

In partial modification of the office order No. IRDA/ADMN/ORD/MISC/188/8/2012, the below mentioned officer is hereby designated as "Central Public Information Officer" for the Authority in terms of Section 5(1) of the said Act to discharge the function assigned under the Act.

Name and designation of the CPIO	Department
Mr. S. Dakshinamurthy	Non -life

This will be in addition to their normal duties. This order shall come into force with immediate effect.

This issues with the approval of Competent Authority.


3/9/12
(Sriram Taranikanti)
Executive Director (Admn)

To,
Mr. S. Dakshinamurthy
Assistant Director
IRDA

Copy to:

1. RTI Cell
2. IT department to place in intranet